

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/371(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

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| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL VS PRIMELINK COMMERCE PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance via video conference/physically

For the Petitioner

Mr. Navneet Misra, Adv.

For the Respondents

Mr. Avishek Guha, Adv.

Mr. Urmila Chakraborty, Adv.

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **09.08.2024**.

**Satyajit Roy
(Court Officer)**